

**Chhattisgarh Kushabhau Thakre Patrakarita Avam  
Jansanchar University (Amendment) Act, 2006**

**24 of 2006**

**[31 August 2006]**

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**Chhattisgarh Kushabhau Thakre Patrakarita Avam  
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An Act further to amend the Chhattisgarh Kushabhau Thakre Patrakarita Avam Jansanchar University Act, 2004. Be it enacted by the Chhattisgarh Legislature in the Fifty-seventh Year of the Republic of India as follows: -- \*\* Published in the Chhattisgarh Rajpatra (Asadharan) dated 31-8-2006 Page 436(1).

**1. Short Title, Extent And Commencement :-**

- (1) This Act may be called the Chhattisgarh Kushabhau Thakre Patrakarita Avam Jansanchar University (Amendment) Act, 2006.
- (2) It extends to the whole State of Chhattisgarh.
- (3) It shall come into force from the date of its publication in the Official Gazette.

**2. Definition :-**

In this Act, unless the context otherwise requires: --

"Principal Act" means The Chhattisgarh Kushabhau Thakre Patrakarita Avam Jansanchar University Act, 2004 (No. 24 of 2004).

**3. Amendment Of Section 11 :-**

In sub-section (8) of Section 11 of the Principal Act, for the word

"two" the word "Five" shall be substituted.